Mujahideen (IM) cadre to hijack a plane. However, Government is committed to ensure the safety of all airports including the bigger airports by putting adequate security measures in place. Of late, security of the many airports have been entrusted to Central Industrial Security Force (CISF), who are well equipped to handle the security of airports. Further, all the Law Enforcing Agencies, including State Governments are also alerted, suitably from time-to-time, on receipt of any specific inputs.

Trafficking of young girls in Delhi and NCR

2245. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- whether the High Court of Delhi has ordered a thorough probe into regular (a) trafficking of young girls in the Capital city Delhi and NCR;
 - whether there has been a steep rise in such heinous crime cases;
- whether Government has developed some action plan or strategy to control this menace;
- (d) whether it is proposed to upload the names of persons or agencies who have been indulging in the above practice to deter them; and
 - (e) if so, the details thereof?

TEH MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir. However, Hon'ble High Court during the hearing on 16.03.2011 in W.P. (Crl) No. 249/2009 "on its own motion Vs State and others" taking suo-moto cognizance on a news report had passed orders relating to creation of Task Force by Delhi Police for the investigation of missing children between the age group of 3 to 8 years and who could not be traced within 6 months etc.

The details of cases of trafficking of women and young girls registered by Delhi Police during each of last three years and current year i.e. 2011, 2012, 2013 and 2014 (Upto 31.01.2014) are as under:

Year	Cases reported
2011	13
2012	16
2013	21
2014 (upto 31.01.2014)	02

- (c) to (e) With a view to tackle the menace of human trafficking, Ministry of Home Affairs has undertaken a number of measures such as:
 - An Anti-Trafficking Nodal Cell has been set up in Ministry of Home Affairs.
 - Anti-Trafficking nodal cells have been created at district level headed by Superintendents of Police.
 - Coordination meetings are held with the State Anti-Trafficking Nodal Officers in MHA periodically.
 - Comprehensive Advisories have been issued to all States/UTs from time to time for preventing and combating crime of human trafficking.
 - Sanctioned a Comprehensive Scheme, wherein it is proposed to establish 330 Anti Human Trafficking Units (AHTUs) throughout the country for missing untraced children upto the age of 08 years and for identifying organized gangs involved in kidnapping of children.

Delhi Police had created Anti-Human Trafficking Units in all 11 Districts and Crime Branch of Delhi Police for investigation of missing untraced children upto the age of 08 years and for identifying organized gangs involved in kidnapping of children.

Madhav Menon Committee on Criminal Justice System

2246. SHRI PIYUSH GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

- $\hbox{(a)} \quad \text{whether Government had constituted Madhav Menon Committee on criminal justice system in the country;}$
 - (b) if so, the details and terms of reference of the said Committee;
 - (c) whether the said Committee has submitted its report to Government;
 - (d) if so, the details thereof and the recommendations made by the said Committee;
- (e) whether Government has implemented all the recommendations made by the Committee; and
- (f) if so, the details thereof and if not, the reasons therefor along with the steps taken by Government to implement all the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.